## CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

## **ORDER SHEET**

COURT NO.: 1 03/12/2018

O.A./260/144/2004 FAKIRA BEHERA

M.A 356/04 FOR JOINT PETITION -V/S-

BHARAT SANCHAR NIGAM LTD

ITEM NO:1

FOR APPLICANTS(S) Adv.: Mr. A. Kanungo

FOR RESPONDENTS(S) Adv.:

Notes of The Registry	Order of The Tribunal	
	Mr. A. Kanungo, Ld. counsel for the applicant filed a Memo to withdraw the O.A. The prayer is allowed. The O.A. is dismissed as withdrawn. The applicant is at liberty to file a fresh O.A. in accordance with law.	
	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
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